

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 13<sup>th</sup> January, 2016**

**TIME:10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. D.K.AGARWAL EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR ADMISSION</b>				
1.	Original Application No. 06/2016(CZ)	Eco Balance Society of Rajasthan Vs State Pollution Control Board, Rajasthan & 7 Ors.	Mr. Anurag Tripathi, Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 117/2014 (CZ) <b>(M.A. No.356/14)</b> <b>(M.A. No.619/14)</b> <b>(M.A. No.730/15)</b>	Dr. Subhash C. Pandey ( <i>Sewage Water Irrigation</i> ) Vs. Union of India & 8 Ors.	Dr. Subhash C. Pandey in person Ms. Swapnil Gupta Adv. Mr. Shevindu Joshi Adv. Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadvendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. Ms. Parul Bhadoria, Adv.	
3.	Original Application No. 125/2015(CZ)	Jagannath Maane Vs Union of India & 6Ors.	Mr. Shekhar Sharma, Adv. Mr. Vishwendra Verma, Adv. & Mr. Karan Advs. Mr. V.K.Shukla, Adv. Mr. Rajul Shrivastav, Sucheta Yadav, Advs. Mr. Akhilesh K.Churana, Adv.	
4.	Original Application No. 06/2014(CZ)	Bio Diversity Management Committee Vs. Union of India &Ors.	Mr. Deepesh Joshi, Adv Mr. Om. S. Shrivastava, Adv. for R-1 & 9 Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 110/2014(THC)	Sukhram Baghel Vs. State of M.P. & 6 Ors.	Mr. S.K. Sharma Adv. For Applicant Ms. Nidhi Patankar Adv. Mr. Sachin K. Verma, Adv. Mr. Dharamveer Sharma, Adv. Mr. Rohit Sharma, Adv.	
6.	Original Application No.21/2015(THC)	Ravindra Kumar Vs State of M.P. & Ors.	Mr. J.P. Mishra, Adv. Mr. Raghavendra Dixit, Adv.	

7.	Original Application No. 22/2015(THC) <b>(M.A.No.553/15)</b> <b>(M.A.No.554/15)</b>	Balwan Singh Vs State of MP & Ors	Mr. Sanjay Sharma, Adv. Mr. Sachin K. Verma, Adv.	
8.	Original Application No.319/2014(CZ)	Dukalu Ram Vs. Union of India & Ors.	Mr. Atindriya Chakrabarty Adv. Ms. Parul Bhadoria Adv. Mr. Siddhartha Singh Chouhan Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv.	
9.	Original Application No. 342/2014(CZ) <b>(M.A.No.848/15)</b>	Upendra Prasad Pandey Vs. Union of India & Ors.	Mr. Ashish Kumar Pandey Adv. Mr. Shrey Raj Saxena, Adv. Mr. S.K.Sheikh, Adv. Mr. Aditya Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv. Mr. Syed Shahid H. Rizvi, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Dharamveer Sharma, Adv.	
10.	<b>(M.A.No.29/16)</b> in Original Application No. 20/2015 (CZ) <b>(M.A.No.332/15)</b> <b>(M.A.No.334/15)</b> <b>(M.A.No.335/15)</b> <b>(M.A.No.337/15)</b> <b>(M.A.No.398/15)</b> <b>(M.A.No.404/15)</b> <b>(M.A.No.518/15)</b> <b>(M.A.No.555/15)</b> <b>(M.A.No.560/15)</b> <b>(M.A.No.701/15 to 704/15)</b> <b>(M.A.No.724/15)</b> <b>(M.A.No.816/15)</b> <b>(M.A.No.817/15)</b> <b>(M.A.No.23/16)</b>	Tribunal at its Own Motion ( <i>Sand Panna, Minning</i> ) Vs Chief Secretary, Govt. of MP & 5 Ors.	Ms. Parul Bhadoria, Adv. for MPPCB Mr. Sachin K. Verma, Adv. Mr. Shirish Mishra, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Mr. Shivendu Joshi, Adv. Mr. Sambhav Sogani, Adv. Mr. Shivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv. Mr. Amit Dubey, Adv. Mr. Rakesh Gohil, Adv. Ms. Kalpana Jain Gohil, Adv. Mr. Shreyraj Saxena, Adv. Mr. Pankaj Wagnmare, Adv. Mr. Kripashankar, Adv.	
11.	Original Application No. 61/2015 (CZ) <b>(M.A.No 658/15)</b> <b>(M.A.No 675/15)</b> <b>(M.A.No 723/15)</b> <b>(M.A.No 762/15)</b> <b>(M.A.No 801/15)</b>	Ramesh Sharma Vs. State of M.P. & 41 Ors.	Mr. Sivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv. Mr. Deepak Gupta, Adv. Mr. Anil Namdeo, Adv. Mr. Anurag Maheshwari, Adv. Mr. Surendra Singh Rajput, Adv. Mrs. Sujatha Balachander, Adv. Mr. Ravjyot Ghuman , Adv.	

			<p>Mr. Shreyek Gupta, Adv. Ms Gunjan Chowksey, Adv. Mr. Motilal S. Tahilramani, Adv. Mr. M. Bhatnagar, Adv. Ms. Shivali S. Parihar, Adv. Mr. T.R.Rajesh Saini, Adv. Mr. Prakash Singh Jaat, Adv. Mr. Sambhav Sogani, Adv. Mr. T.R.Rajesh Saini, Adv. Mr. Manish Vishwakarma, Adv. Mr. Qasim Ali, Adv. Mr. Hashim Ali, Adv. Mr. Ankit Saxena, Adv.</p>	
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